

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 443 OF 2014 IN DFR NO. 2635 OF 2014 &
IA NO. 470 OF 2014 &**

Dated : 09th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Adani Power Maharashtra Ltd.

.....Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.

.....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur
Ms. Poonam Verma
Ms. Mistha Kumar
Mr. Akshat Jain

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan,
Mr. D.V.Raghu Vamsy for MERC

Mr. Kiran Gandhi
Ms. Ramni Taneja for R.2

Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya for Prayas

ORDER

List the matter on **11.05.2016.**

**(I.J. Kapoor)
Technical Member**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk